



\$~1 to 34 & IPD matter

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 185/2021 & CM APPL. 47427/2021**

SONY MUSIC ENTERTAINMENT (INDIA) PVT. LTD...Appellant

*versus*

ENTERTAINMENT NETWORK  
(INDIA) LIMITED & ORS.

.....Respondents

**RFA 17/2021, CM Nos.1332/2021, 8563/2021 & 14132/2021**

ENTERTAINMENT NETWORK INDIA LIMITED.....Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ORS.

..... Respondents

**RFA 18/2021, CM Nos1338/2021 & 1340/2021**

DIGITAL RADIO MUMBAI  
BROADCASTING LIMITED

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ORS.

..... Respondents

**RFA 19/2021, CM Nos.1348/2021 & 1350/2021**

SOUTH ASIA FM LIMITED

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ORS.

..... Respondents

**RFA 20/2021, CM Nos.1500/2021 & 1502/2021**

DB CORP LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ORS.

..... Respondents

**RFA 25/2021, CM Nos.1884/2021 & 1886/2021**

MUSIC BROADCAST LIMITED

..... Appellant

*versus*

TIPS INDUSTRIES LTD & ORS.

..... Respondents



**RFA 26/2021, CM Nos.1905/2021 & 1907/2021**

RELIANCE BROADCAST NETWORK LIMITED ..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ANR.

..... Respondents

**RFA 29/2021, CM Nos.1943/2021 & 1945/2021**

NEXT RADIO LIMITED

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ORS.

..... Respondents

**RFA 30/2021, CM Nos.1988/2021 & 1990/2021**

TV TODAY NETWORK LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT SOCIETY LIMITED... Respondent

**RFA 32/2021, CM Nos.2090/2021 & 2092/2021**

RAJASTHAN PATRIKA PRIVATE LIMITED

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ORS.

..... Respondents

**RFA 49/2021, CM Nos.3169/2021 & 3173/2021**

SUPER CASSETTES INDUSTRIES PRIVATE LIMITED. Appellant

*versus*

RELIANCE BROADCAST NETWORK  
LIMITED & ANR.

..... Respondents

**RFA 50/2021, CM Nos.3229-31/2021**

HT MEDIA LIMITED & ANR.

..... Appellants

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED & ORS.

..... Respondents

**RFA 77/2021, CM Nos.5274/2021 & 5277/2021**

PHONOGRAPHIC PERFORMANCE LIMITED

..... Appellant

*versus*

MUSIC BROADCAST LIMITED & ORS.

..... Respondents

FAO(OS) (COMM) 185/2021 & connected matters

page 2 of 7



**RFA 129/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

ENTERTAINMENT NETWORK INDIA LIMITED ... Respondent

**RFA 132/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

DIGITAL RADIO (MUMBAI)

BROADCASTING LIMITED

..... Respondent

**RFA 133/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

SOUTH ASIA FM LIMITED

..... Respondent

**RFA 134/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

MUSIC BROADCAST LIMITED

..... Respondent

**RFA 135/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

DB CORP LIMITED

..... Respondent

**RFA 136/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

HT MEDIA LIMITED & ANR.

..... Respondents

**RFA 137/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

RAJASTHAN PATRIKA PRIVATE LIMITED

..... Respondent



**RFA 139/2021**

SAREGAMA INDIA LIMITED

..... Appellant

*versus*

NEXT RADIO LIMITED

..... Respondent

**RFA 153/2021 & CM APPL. 8617/2021**

SONY MUSIC ENTERTAINMENT INDIA PVT. LTD.... Appellant

*versus*

ENTERTAINMENT NETWORK

(INDIA) LIMITED & ORS.

..... Respondents

**RFA 238/2021, CM Nos.16758-59/2021 & 21235/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS

..... Respondents

**RFA 239/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT

SOCIETY LIMITED AND ORS

..... Respondents

**RFA 240/2021 & CM Nos.16771-72/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS

..... Respondents

**RFA 241/2021 & CM Nos.16719-20/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS

..... Respondents

**RFA 242/2021 & CM Nos.16709-10/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT

SOCIETY LIMITED AND ORS

..... Respondents

FAO(OS) (COMM) 185/2021 & connected matters

page 4 of 7



**RFA 243/2021 & CM Nos.16765-66/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LTD AND ORS

..... Respondents

**RFA 244/2021 & CM Nos.16776-77/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED AND ORS

..... Respondents

**RFA 245/2021 & CM Nos.16717-18/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LTD AND ORS

..... Respondents

**RFA 246/2021 & CM Nos.16721-22/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LTD AND ORS

..... Respondents

**RFA 247/2021 & CM Nos.16763-64/2021**

YASH RAJ FILMS PVT LTD

..... Appellant

*versus*

INDIAN PERFORMING RIGHT  
SOCIETY LIMITED AND ORS

..... Respondents

**RFA(OS) 5/2021, CM Nos.1359/2021 & 13332-33/2021**

THE INDIAN PERFORMING RIGHT SOCIETY LTD... Appellant

*versus*

ENTERTAINMENT NETWORK (INDIA) LTD ..... Respondent

**RFA(OS) 6/2021, CM Nos.1362/2021 & 11688/2021**

THE INDIAN PERFORMING RIGHT SOCIETY LTD... Appellant

*versus*

CRI EVENTS PRIVATE LIMITED & ORS.

..... Respondents

FAO(OS) (COMM) 185/2021 & connected matters

page 5 of 7



**CA (COMM.IPD-CR) 1/2021, I.A.Nos.11708/2021 & 11711-13/2021**

TIPS INDUSTRIES LTD.

..... Appellant

*versus*

ENTERTAINMENT NETWORK  
(INDIA) LTD. & ORS.

..... Respondents

**Present :** Mr Amit Jamsandekar, Mr Manu Krishnan, Mr Swanand Tarde and Mr Soorya Bala, Ads. Advs. for Sony.

Mr Harsh Kaushik, Mr Harsh Prakash and Ms Devangini Rai, Advs. for appellant in CA (COMM.IPD-CR) 1/2021.

Mr Neel Mason, Mr Uday Singh Chopra, Mr Saransh Saini and Mr Ujjawal Bhargava, Advs. for Eros International Films Pvt. Ltd. and Super Cassettes Industries Pvt. Ltd. in RFA 25/2021, RFA 26/2021, RFA 32/2021, RFA 238/2021, RFA 245/2021 and RFA 246/2021.

Mr Sagar Chandra, Mr Nikhil Chawla and Mr Ashutosh Ranga, Advs. for Music Broadcast Limited in RFA 25/2021.

Mr Himanshu Bagai, Mr Munish Mehra, Ms Deepshikha Sarkar and Ms Namrata Dubey, Advs. for Indian Performing Rights Society.

Mr Ankita Tiwari and Ms Gayatri Roy, Advs for Yashraj Films.

Ms Nishtha Chaturvedi, Advocate for appellant in RFA 246/2021.

Mr Abhishek Malhotra and Mr Harsh B. Buch, Advs. for appellant in RFA 17/2021, RFA 18/2021, RFA 19/2021, RFA 20/2021, RFA 26/2021, RFA 30/2021, RFA 32/2021, RFA 50/2021, RFA 116/2021.

Mr Ashish Verma and Mr Arnav Sanyal, Advs. for respondent in RFA(OS) 5/2021.

Mr Geetanjali Visvanathan, Adv. for R-6 in RFA 243/2021 & RFA 244/2021 and R-5 in RFA 50/2021 & RFA 29/2021..

Mr Harsh Kaushik, Mr Harsh Prakash and Ms Devangini Rai, Advs. for R-3 in RFA 77/2021, RFA 153/2021, RFA17/2021, RFA20/2021, R-1 in RFA 25/2021, R-3 in RFA 32/2021, R-4 in RFA 50/2021, R-3 in RFA 29/2021, R-4 in RFA 238/2021, R-5 in RFA 239/2021, R-4 in RFA 240/2021, R-4 in RFA 241/2021, R-5 in RFA 243/2021, R-5 in RFA 244/2021 and R-8 in RFA 245/2021.

Mr Harsh Kaushik, Mr S. S Ahluwalia, Advs. along with Mr Harsh Prakash, Ms Astha Pandey and Mr Mohit Bangwal, Advs. for R-4 i.e. Tips Industries Ltd. in FAO (OS) (COMM) 185/2021.



Mr Ankur Sangal, Ms Sucheta Roy, Mr Shashwat Rakshit and Mr Shaurya Pandey, Advs. for PPL, Saregama.

Mr Waseem Shuaib Ahmed, Mr Sambhav Jain and Ms Ipshita Dutta, Advs. for R-4 in RFA 18/2021, R-6 in RFA 29/2021, R-6 in RFA 32/2021, R-6 in RFA 50/2021, R-5 in RFA 242/2021, R-7 in RFA 243/2021, R-7 in RFA 244/2021, R-6 in RFA 245/2021 & RFA 247/2021.

Mr Abhishek Malhotra and Mr Harsh B. Buch, Advs. for respondents in FAO (OS) (COMM) 185/2021, RFA 49/2021, RFA 129/2021, RFA 132/2021, RFA 133/2021, RFA 135/2021, RFA 136/2021, RFA 137/2021, RFA 139/2021, RFA 153/2021, RFA(OS) 5/2021, RFA(OS) 6/2021 and CA (COMM.IPD-CR) 1/2021 & R-2 in RFA 239/2021, RFA 240/2021, RFA 241/2021, RFA 240/2021, RFA243/2021, RFA 244/2021, RFA 245/2021, RFA 246/2021, RFA 247/2021.

Mr Sagar Chandra, Mr Nikhil Chawla and Mr Ashutosh Ranga, Advs. for R-2 in RFA 238/2021.

Mr Vaibhav Vutts, Ms Aamna Hasan and Ms Anupriya Shyam, Advs. for R-2 in RFA 25/2021, R-9 in RFA 30/2021 & R-5 in RFA 238/2021.

Mr Hardeep Singh Anand, Adv. for intervenor in RFA 17/2021.

**CORAM:**

**HON'BLE MR JUSTICE RAJIV SHAKDHER**

**HON'BLE MS JUSTICE TARA VITASTA GANJU**

**ORDER**

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**12.07.2023**

**[Physical Court hearing/ Hybrid hearing (as per request)]**

1. Hon'ble Division Bench has not assembled today.
2. List the above-captioned matters on 19.09.2023.

**By Order**

**(COURT MASTER)**

**JULY 12, 2023 / tr**

**[Click here to check corrigendum, if any](#)**

FAO(OS) (COMM) 185/2021 & connected matters

page 7 of 7